

ever, in April 1959, the State Governments were requested to furnish these Reports for the financial year in the month of June every year. A statement showing the dates of receipts of the Reports from State Governments in the Ministry of Home Affairs and the dates of their transmission to the President's Secretariat is laid on the Table of the House. [Placed in Library. See No. LT-6311/66]. Attention of the Chief Minister of Madhya Pradesh, from which reports for 1963-64 and 1964-65 and of Chief Ministers Maharashtra and Gujarat, from which reports for 1964-65 are awaited, has already been drawn to the delay in the submission of their Reports.

#### Jeep Incident at Jorhat

5389. **Shri Hem Barua:** Will the Minister of Home Affairs be pleased to state:

(a) the further information that has been collected about the jeep incident at Jorhat, Assam, on the 7th March, 1966 in which some Naga Underground leaders were involved; and

(b) if so, the details thereof?

**The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi):** (a) and (b). The jeep which was apprehended at Jorhat on the 7th March, 1966, was occupied by the so-called Food and Agriculture Minister and the Home Secretary of the so-called Naga Federal Government and four others. From among the others two were arrested under section 25(A) of the Arms Act, read with rule 81 of the Defence of India Rules and were released on court bail the next day. Some documents were seized by the police but these were given by the court in zimma of the so-called Home Secretary of so-called Naga Federal Government with a direction to produce them when required. Photostat copies of important documents have, however, been kept by the Police.

#### Pro-Urdu Demonstration

5390. **Shri S. M. Banerjee:**  
**Shri Ram Harkh Yadav:**  
**Shri Daji:**

Will the Minister of Home Affairs be pleased to state:

(a) whether a batch of workers of Uttar Pradesh Urdu Mohafez Dasta (U.P. Urdu Protection Band) held a demonstration in front of the Parliament House on the 17th April, 1966 for the recognition of Urdu;

(b) if so, the demands of the Dasta demonstrators; and

(c) Government's reaction thereto?

**The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla):** (a) No such demonstration took place on the 17th April. However some volunteers of Urdu Mohafez Dasta, Uttar Pradesh sat in front of Parliament House on 22nd April, 1966 and started a 24-hour token hunger-strike which ended on 23rd April, 1966.

(b) Their demand was for the recognition of Urdu as the second Official language in Uttar Pradesh, Bihar and Andhra Pradesh and in the Union Territory of Delhi.

(c) Government do not propose to advise the President to issue directions under Article 347 of the Constitution for the recognition of Urdu as second official language in these States.

#### पेट्रोलियम का निर्यात

5390. डा० लक्ष्मीनन्द सिन्घवी :

श्री हुकम चन्द कछवाय :

श्री स० मो० बनर्जी :

श्री प्रकाशवीर शास्त्री :

श्री बाबी :

श्री त्रिव गुप्त :

क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारतीय तेल